BENCH-I

## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH** KOLKATA

C.P(CAA) No.395 /KB/ 2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M.

Name	of the Company	Orient Papers & Industri	ies Ltd & Anr	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mr. DN. Strane. Al.

Mr. T. Keraila, Alv.

ASSH. Dir. dr RD. (ER) Theres.

DK Meene

## ORDER

Ld. Counsel for the petitioners and Mr. D.K.Meena, Asstt. Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

Central Government made a request for time for filing reply. Two weeks' time is granted for filing reply with a copy in advance to the petitioner.

List on 08/11/2017.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)